CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA DENCH

No. OA 579 of 96

Present: Hon'ble Mr. Justice S. N. Mallick, Vice-Chairman

Hon ble Mr. B.P. Singh, Administrative Member

RAGHU NARAYAN CHOWDHURY & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents; Ms.K.Banerjee, counsel

Heard on : 17.12.98

Order on: 17.12.98

ORDER

None appears for the applicants when the matter is taken up for admission hearing today. It is noted that on earlier 3 consecutive dates also none appeared for the applicants when the matter was called for hearing. The application is therefore dismissed for default. Ms.K.Banerjee, counsel appears for the respondents.

MEMBER (A)

VICE_CHAIR MAN

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